the government. These instructors were not given the benefit of Third Central Pay Commission as according to the commission, they were under transfer to the State Governments. In the erstwhile NFC organisation, there were following posts of instructors:—

- (i) NDS Jr. Gd. II;
- (ii) NDS Jr. Gd. I;
- (iii) NDS Sr.\*Gd. II;
- (iv) NDS Sr. Gd. I; and
- (v) Supervisors.
- One NDS Instructors Jr. Gd. I had filed a writ petition in the Court regarding extension of benefits of revised payscales as recommended by the Kothari Commission for the teaching staff and Third Central Pay Commission and the case was decided in favour of the instructor. This case was also upheld by the Supreme Court. As the court's decision was in favour of NDS Instructor Jr. Gd. I, necessary orders were issued to the concerned state govts./UTs: for extending benefits of revised pay scales to all the NDS Instructors Jr. Gd. I. Decision regarding extension of benefits of revised pay-scales to the other categories of erstwhile Instructors is yet to be taken for which representation has been received from NDS Instructors.

### Preservation of Declassified Documents of Rashtrapati Bhawan

4290. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the declassified documents of the Rashtrapati Bhawan are preserved by the National Archives;
- (b) whether it is considered necessary to preserve and utilise all documents in the records for the pre and post partition history of the country;

- (c) if so, how are these being maintained and utilised; and
- (d) whether the private papers of the former Presidents have been acquired and preserved; if so, whether this is being done in the National Archives?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No. Sir.

- (b) Yes, Sir. But only documents deemed to be of permanent value.
- (c) All the papers, files and other documents of Rashtrapati Bhawan are kept classified into different categories and maintained in Rashtrapati Bhawan itself. These documents are being utilised for official purposes.
- (d) So far, a colliction of private papers of Dr. Rajendra Prasad has been acquired and is being preserved in the National Archives of India.

### Handling of Electonic Equipment by Para Medical Staff

4291. SHRI V. SOBHANADREESWARA
RAO: Will the Minister of HEALTH
AND FAMILY WELFARE be pleased to
state:

- (a) whether Union Government have recognised the need to upgrade the knowledge as well as capabilities in handling the electronic equipment by the paramedical staff; and
- (b) if so, the steps taken to achieve the above objective?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). According to the available information, Department of Electronics has introduced a set of 12 equipments on trial basis in 5 selected Primary Health Centres for one year from

January, 1987 in order to develop a basic health care package and to strengthen the diagnostic facilities for Primary Health Centres. - Medical Officers and Laboratory Technicians of these Primary Health Centres. Medical Officers and Laboratory Technicians of these Primary Health Centeres have been imparted training for two weeks. It is proped to introduce these equipments to 15 more Primary Health Centres established for 30,000 population. Department of Electronics also propose to conduct a training course for medical and para medical personnel regarding operation and preventive maintenance of these equipments.

### Agreement between India and Bulgaria for Cultural Exchange

4292. DR. V. VENKATESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether India and Bulgaria have signed an agreement on a three year cultural exchange programme in February, 1987;
- (b) whether the agreement lists bilateral co-operation in the fields of education, science and culture; and

# (c) if so, details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) India and Bulgaria have signed a Programme of cooperation in the fields of culture and science. The programme is valid for a period from January 1, 1987 to December 31, 1989.

# (b) Yes, Sir.

(c) The Programme mainly provides for establishment of bilateral contacts and exchanges between the faculties of universities and other institutions of higher learning of the two countries in different fields of science and education; grants of scholarships; exchange of scholars for

interacting in the fields of Indological and Buigarian studies, technical, social. physical and natural sciences, vocational education, statistics and econometrics; teaching of the language of one country in the university of the other country; exchange of information about systems of education in the two countries; development of indological studies at the Sofia University; exchange of performing troupes and exhibitions; organisation of a "Week of Indian Culture" in Bulgaria and a 'Week of Bulgarian Culture' in India; exchange of information and exports of museology and archaeology; exchange of books and micro-films; translation and publication of works of authors of each other's countries and publication of joint anthologies; participation in the book fairs to be organised in Delhi and Sofia; participation and taking steps for popularising the movement 'Banner of Peace'; participation in each other's international films festivals, organisation of film weeks, exchange of Radio and T.V. programmes exchange of journalists; and cooperation in the fields of sports.

## Studies of River of Morphology

4293. SHRI K. RAMAMURTHY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) details of action initiated for systematic studies of river morphology and river mechanics for combating floods and river erosion; and
- (b) the details of basin-wise Master Plan that is being implemented in the Flood Control sector?

RESOURCES (SHRI B. SHANKARA-NAND): (a) A River Morphology and River Mechanics Unit was established in the Central Water Commission in the year 1980 chiefly with the objective of assisting and advising the State Governments in the planning and design of various river training and bank protection works. The unit also coordinates research activities being carried out in the country in this direction,